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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/196/2017
PETITION NUMBER : CP/31/2017
NAME OF THE PETITIONER(S) : THE MADRAS RACE CLUB
NAME OF THE RESPONDENT(S) : MUTHUKARUPPAN
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Petitioner in CA 196/17
Resp. in CP 31/17
RAMASWAMY MEYTHAPPAN
x PREETI MOHAN
Lead by.
Sd. Adv. Shankaranarayanan
AR. RAMANATHAN


Mc. Ramonay

Cand. for Applicant 

ORDER

Counsels for both the parties are present. The report has been submitted by the Independent person viz., Hon'ble Retd. Justice K.P. Sivasubramaniam; copies of which are given to the Counsel for the Petitioner and Counsel for the Respondent in open court. Put up for further hearings on **27.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)